## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 92/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

Name of the Company:

Dynasty Plastics Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION OF A NAME (CAPITAL LETTERS)

DESIGNATION REPRESENTATION

**SIGNATURE** 

1. PRASHANT BARE

Advocate

2. BARE LEGAL CHYNRERS

Applicant

## <u>ORDER</u>

Learned Advocate Mr. Prashant Bare i/b Bare Legal Chambers present for Applicant.

Chartered accountant certificate relating to consent of creditors filed.

Heard arguments of Learned Counsel for Applicant.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 17th day of August, 2017.